

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.02.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|------------------------------------------------------------------------------------------------|------------------------|-----------------------------|
| 1. | Comp. App. (AT) (Ins) No. 788 of 2020 | Vijender Goel Vs. VMA Chemicals Pvt. Ltd. | Sanjay Kr. Maria | R.P. Singh Prabhat Kumar |
| 2. | Comp. App. (AT) No. 178 of 2020 | Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Chandrakant Agarwal & Ors. With | D. Abhinav Rao | |
| 3. | Comp. App. (AT) No. 179 of 2020 | Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Chandrakant Agarwal & Ors. | D. Abhinav Rao | |
| 4. | Comp. App. (AT) No. 185 of 2020 | Registrar of Companies Vs. Touchstone Holdings Pvt. Ltd. | Kamal Kant Jha | Gurcharan Singh |

For Hearing

| | | | | |
|----|--------------------------------------------------------|-----------------------------------------------------------------------|----------------|----------------------------|
| 5. | Comp. App. (AT) No. 184 of 2020 & I.A No. 2765 of 2020 | Registrar of Companies Vs. Jai Shree Finance Services Pvt. Ltd. | Kamal Kant Jha | S. Chidambaram-R1 to R4 |
|----|--------------------------------------------------------|-----------------------------------------------------------------------|----------------|----------------------------|

Note: The Court will rise at 12:00 Noon.

12:30 PM

For Hearing

| | | | | |
|----|----------------------------------------------------------------|------------------------------------------------------------------------------|---------------|-------------------------------------------------------------------|
| 6. | Comp. App. (AT) (Ins) No. 349 of 2020 Part Heard | Deepak Parasuraman & Anr. Vs. Sripriya Kumar & Anr. With | Shruti Munjal | Sripriya Kumar-IRP Vijaya Kumar-R1 Gautam Shivshankar-R2 |
|----|----------------------------------------------------------------|------------------------------------------------------------------------------|---------------|-------------------------------------------------------------------|

| | | | | |
|-----------|----------------------------------------------------------------------|-----------------------------------------------|---------------------|----------------------------------|
| 7. | Comp. App. (AT) (Ins) No. 765 of 2020 Part Heard | P R Venkatesh Vs. Sripriya Kumar & Ors. | Goutham Shivshankar | Vijaykumar Sripriya Kumar-IRP |
|-----------|----------------------------------------------------------------------|-----------------------------------------------|---------------------|----------------------------------|

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**